

ITEM NO.112

COURT NO.7

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 7130-7133/2011

S.V.MATHAPRASAD

Appellant(s)

VERSUS

LALCHAND MENGHRAJ (DEAD) THR. LRS. & ORS.

Respondent(s)

(IA No. 38284/2021 - APPLICATION FOR PERMISSION AND IA No.  
103634/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 27-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Pai Amit, AOR

For Respondent(s) Mr. S. Thananjayan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As requested, list after two weeks.

(RAJNI MUKHI)  
COURT MASTER (SH)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR